



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 26TH MARCH, 2018]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	CONT.CAS(C)/35/2018	SHRI HUIDROM NINGOLLAKPA SINGH Vs SHRI S. LUNGUIBA THANGAL, SDC	Mr S SARAT SINGH	XXX
2)	WP(C)/227/2018	MAYENGBAM TEJ SINGH Vs THE CENTRAL BANK OF INDIA	MS. SH SARJUBALA MR M JIRAN MEETEI MR. M NICKY	MR TH SUSHIL
3)	WP(C)/228/2018	MOIRANGTHEM MUNAL SINGH Vs UNION OF INDIA	MR. L SANJOY MS. NG PREMIKA Y SANAKHOMBA	MR S SURESH CGC
4)	WP(C)/229/2018	N MANIHAR SINGH Vs STATE OF MANIPUR	MS. ROSELINE KH RK INDIRA KATHERINE SANTOSH MR. KH BINOYKUMAR	GA
<u>ADMISSION</u>				
5)	WP(C)/403/2015	T IBOHAL SINGH AND 18 ORS Vs STATE OF MANIPUR AND 3 ORS	MR MUJIBUR REHMAN MS. BABITA TH	MR. K RABEI MR N TEJPRIYA GA

6)	WP(C)/304/2016	A PURNIMA SINGH AND 14 ORS Vs STATE OF MANIPUR AND 2 ORS	MR. S DIJESHWOR MR. A ARUNKUMAR MR. S GUNABANTA MS. KSH HARICHHAYA MR. N BIPIN MR. HS PAONAM	MR S SAMARJEET CGC GA
7)	WP(C)/374/2016 WITH WP(C) 613/2016 (D/O)	A INGO SINGH Vs UNION OF INDIA AND 3 ORS	MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. I NARESHKUMAR MR. AJOY PEBAM MR. A MOHENDRO	MS BEEDYASAREE M MR. S RUPACHANDRA, ASG MR S SURESH CGC MR ASG
8)	With WP(C)/415/2016 WITH WP(C) 613/2016 (D/O)	TH IBOMCHA SINGH Vs UNION OF INDIA AND 3 ORS	MR. L SANJOY MS. UMESHWORI MS. NG PREMICA Mr N ABHI	MR. S RUPACHANDRA, ASG Mr S SURESH CGC Mr ASG
9)	MC(Review.Pet.)/1/2017	S HEMABATI DEVI Vs L SARATCHANDRA SINGH AND 4 ORS	MR. S GUNABANTA	MR. K RABEI
10)	With Review.Pet./6/2017	S HEMABATI DEVI Vs L SARATCHANDRA SINGH AND 4 ORS	MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. L ASHINIKUMAR MR. HS PAONAM	MR. K RABEI
11)	CONT.CAS(C)/3/2017	KSH IBOPISHAK SINGH Vs O NABAKISHORE SINGH IAS AND 2 ORS	MR. M MOSES MR PHUNGYO ZINGKHEI MS S JOTIBALA MS H KUNJESHORI MR M TAPAN SHARMA MR S YAINANDA MR. BP SAHU	MR SAMARJIT MR. RS REISANG, PP MR. RK UMAKANTA, ADL GA MR. SHYAM SHARMA, GA
12)	EL.PET./6/2017	M PRITHVIRAJ@PRITHIVIRAJ SINGH Vs P SHARATCHANDRA SINGH AND ANR	MR. S BISWAJIT MR. O RATANKUMAR MR SH POIREITON MEITEI MR. TH BABLOO MR. H ISHWARLAL	MR. TH DEEPAK MR. LENIN HIJAM
13)	With El.Recr.Pet/1/2017	P SHARATCHANDRA SINGH Vs M PRITHVIRAJ @ PRITHIVIRAJ SINGH	MR. N SURENDRAJIT	Mr SH POIREITON MEITEI
14)	With MC(El.Pet.)/5/2018	M PRITHVIRAJ@PRITHIBIRAJ SINGH Vs P SHARATCHANDRA SINGH	MR. S BISWAJIT	MR. TH DEEPAK
15)	With MC(El.Pet.)/26/2017	SHRI MAIREMBAM PRITHVIRAJ @ PRITHIBIRAJ SINGH Vs PUKHRAMBAM SHARATCHANDRA SINGH	Mr SH POIREITON MEITEI	MR. LENIN HIJAM

16)	CONT.CAS(C)/23/2017	P BIJALATA DEVI Vs LM KHAUTE IPS AND 3 ORS	MR. O RAJESH MR LEO ROMMEL S MR. ANTHONY MR. CH DHANANJOY	MR. P TAMPHAMANI MR. I BIKRAMJIT MR. CH TANSEN MR. N IBOTOMBI MR. M MUNINDRO MS. N SAVITRI MR. A ROMMEL
17)	CONT.CAS(C)/149/2017	SHRI SANATOMBA HAOBAM Vs SHRI L. MAHENDRA SINGH, CHAIRMAN	MR. A BIMOL	MR IROM DENNING MR N ZEQUESON
18)	With Review.Pet./11/2017	P SOMORJIT SINGH AND 10 ORS Vs SANATOMBA H AND 3 ORS	Ms AYANGLEIMA MR. K ROSHAN Mr IROM DENNING	MR. N SURENDRAJIT MR. A BIMOL MR. H PRABIRKUMAR MR. N KUMARJIT GA
19)	CONT.CAS(C)/150/2017	DR RAJESH KUMAR Vs LT GEN SHOKIN CHAUHAN	MR. K RABEI	MR S SAMARJEET CGC
20)	With WP(C)/203/2014	DR RAJESH KUMAR Vs THE UNION OF INDIA AND ORS	MR. NG GUNAJIT MR. K RABEI	MR. AMARJIT NAOREM MR. L OSCAR
21)	CONT.CAS(C)/169/2017	S ROBIN SINGH Vs SUMAN SINGH, IAS	MR. N BIPIN MR. HS PAONAM	MS GEETARANI WAIKHOM MR. NG JOTINDRA MS. L SILLORI MR NG JOTINDRA LUWANG MR. O KIRANJIT
22)	CONT.CAS(C)/196/2017 WITH WP(C) 1017/2016 (D/O), WITH WP(C) 1018/2016 (D/O)	P. JIBON SINGH Vs SHRI K RADHAKUMAR, COMMISSIONER (WORKS)	MR KR PAMEI Ms L. KRAMASORI	MR. A ROMMEL MS. N SAVITRI MR. N IBOTOMBI X
23)	CONT.CAS(C)/197/2017	P. JIBON SINGH Vs SHRI K. RADHAKUMAR, COMMISSIONER (WORKS)	MR KR PAMEI Ms L. KRAMASORI	MR. A ROMMEL MS. N SAVITRI MR. N IBOTOMBI X
24)	CONT.CAS(C)/198/2017	P. JIBON SINGH Vs SHRI K. RADHAKUMAR, COMMISSIONER (WORKS)	MR KR PAMEI Ms L. KRAMASORI	MR. A ROMMEL MS. N SAVITRI MR. N IBOTOMBI X
25)	CONT.CAS(C)/201/2017	W. ACHIUBOU Vs ARMSTRONG PAME	Mr D JULIUS RIAMEI	MS. N SAVITRI MR. A ROMMEL XXX
26)	CONT.CAS(C)/202/2017	ND KADENBOU Vs ARMSTRONG PAME	Mr D JULIUS RIAMEI	MS. N SAVITRI MR. A ROMMEL XXX
27)	CONT.CAS(C)/224/2017 WITH WP(C) 782/2015 (D/O)	SHRI W. LALMANI SINGH Vs SHRI K. RADHAKUMAR SINGH, IAS	MS. T VICTORIA MR. TH KHAGEMBA	MR. N IBOTOMBI MS. N SAVITRI MR. A ROMMEL XXX
28)	CONT.CAS(C)/226/2017	S. NGAKKIM GANGTE Vs THAITHUILUNG PANMEI, IAS	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. Y NIRMOLCHAND MR. L RAJU MR. U AUGUSTA X

29)	WP(C)/367/2017 NOT BY HON'BLE KH NOBIN,J	MD FAROOQUE AHAMAD Vs STATE OF MANIPUR AND ORS	MR. M HEMCHANDRA	GA
30)	WP(C)/574/2017	K.S. THANSHOK ASHIM Vs STATE OF MANIPUR	MR. N JOTENDRO	GA
31)	WP(C)/578/2017	MRS TAKHELLAMBAM BINO DEVI Vs STATE OF MANIPUR	MR. S ABUNG	MR. T RAJENDRA MR. S RABINDRA MR. TH DEEPAK MR DANIEL MR. A BIMOL GA
32)	WP(C)/618/2017	M KOIRENG SINGH Vs STATE OF MANIPUR	MR. M DEVANANDA	MR. HS PAONAM MR. N BIPIN GA
33)	WP(C)/628/2017	TILAOKAME SONI LONGNI Vs STATE OF MANIPUR	MR. HS PAONAM	GA
34)	WP(C)/672/2017	L DHANACHANDRA SINGH Vs PRINCIPAL SECRETARY/COMMISSION ER	MR IROM DENNING MR. I LALITKUMAR	GA
35)	With MC(WP(C))/26/2018	K IBOPISHAK SINGH Vs PRINCIPAL SECRETARY/COMMISSION ER REVENUE GOVT OF MANIPUR	Mr IROM DENNING	GA
36)	With WP(C)/906/2016	L DHANACHANDRA SINGH AND 3 ORS Vs PRINCIPAL SECRETARYCOMMISSION ER REVENUE AND 3 ORS	MR. TH BABLOO MR. YM LOKENDRO MR. INAOCHA MR. I LALITKUMAR Mr IROM DENNING Mr L HEROJEET MEITEI Mr K KUNJAKISHORE MR. H HENARY Ms AYANGLEIMA Ms M NEELAN DEVI Mr KH ROSHAN MR. H BIRAMANI	GA
37)	WP(C)/679/2017 NOT BY HON'BLE KH. NOBIN J	NGAIRANGBAM JEETENDRA SINGH Vs STATE OF MANIPUR	MS. RK EMILY	MR. S RUPACHANDRA, ASG
38)	WP(C)/701/2017	M/S POROMPAT SERVICE STATION Vs ELECTION COMMISSION OF INDIA	MR. H DELITE	GA
39)	WP(C)/757/2017	SHRI KOIJAM RAIKRISHNA SINGH Vs STATE OF MANIPUR	MR. BP SAHU	GA
40)	WP(C)/760/2017	SHRI J.R. JATUNGENG CHIRU Vs STATE OF MANIPUR	MR. M HEMCHANDRA	MR S SAMARJEET CGC GA

41)	WP(C)/772/2017	SHRI S. DWIJAMANI SINGH Vs STATE OF MANIPUR	MR. TH KHAGEMBA MR. KH TOMBA	GA
42)	WP(C)/809/2017 NOT BY HON'BLE KH. NOBIN J	DR. CH. RAJLAKSHMI DEVI Vs REGIONAL INSTITUTE OF MEDICAL SCIENCE (RIMS)	MS M NEELAN DEVI MR. H HENARY MR. TH BABLOO S INAOCHA MR K KUNJAKISHORE MR. H BIRAMANI	MR. K ROSHAN MS. N SAVITRI MR. A ROMMEL MR S SURESH CGC
43)	With WP(C)/464/2017 NOT BY HON'BLE KH. NOBIN J	L BIMOLCHANDRA SINGH Vs RIMS	MR. H BIRAMANI	Mr S SURESH CGC MR. BP SAHU
44)	With WP(C)/466/2017 NOT BY HON'BLE KH. NOBIN J	CH RAJLAKSHMI Vs REGIONAL INSTITUTE OF MEDICAL SCIENCE (RIMS)	MR. TH BABLOO	Mr S SURESH CGC MR. S RUPACHANDRA, ASG
45)	With WP(C)/530/2017 NOT BY HON'BLE KH. NOBIN J	RATAN KONJENGBAM Vs RIMS	MR. H BIRAMANI	ASG
46)	With WP(C)/531/2017 NOT BY HON'BLE KH. NOBIN J	O OKENDRAJIT Vs RIMS	MR. H BIRAMANI MR. TH BABLOO	Mr S SURESH CGC MR S SAMARJEET CGC MR. A ROMMEL MR. M DEVANANDA ASG
47)	With WP(C)/609/2017 NOT BY HON'BLE KH. NOBIN J	DR SALAM RANABIR SINGH Vs REGIONAL INSTITUTE OF MEDICAL SCIENCE	MR. H BIRAMANI	MR. M DEVANANDA MR. BP SAHU
48)	With WP(C)/678/2017 NOT BY HON'BLE KH. NOBIN J	S BABINA Vs REGIONAL INSTITUTE OF MEDICAL SCIENCES (RIMS)	MR. H BIRAMANI	MR. A ROMMEL MS. N SAVITRI MR. S RUPACHANDRA, ASG
49)	WP(C)/864/2017	MD. ISLAMUDDIN Vs STATE OF MANIPUR	MR S SAMUNGOU SINGH MR. N MAHENDRA	GA
50)	CONT.CAS(C)/3/2018 NOT BY HON'BLE KH NOBIN, J	TS BETON ANAL Vs VINEET JOSHI IAS	MR TH ROSON MR. M HEMCHANDRA	MR I SANJIT SINGH MR MD. ABDUL BARIK MR. I LALITKUMAR MR IROM DENNING MS AYANGLEIMA MR. L SHASHIBHUSHAN
51)	WP(C)/14/2018	RK BALARAM Vs STATE OF MANIPUR	MR PHUNGYO ZINKHAI MS S JOTIBALA MS H KUNJESHORI MR M TAPAN SHARMA MS M RANI DEVI MR. BP SAHU	GA
52)	With WP(C)/967/2017	R.K. BALARAM Vs STATE OF MANIPUR	Mr PHUNGYO ZINKHAI Ms S JOTIBALA Ms H KUNJESHORI Mr M TAPAN SHARMA Ms M RANI DEVI S YAISKUL MR. BP SAHU	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND Ms PH SARVODAYA LAKSHMI MR. TH JAMES Ms L RANJITA DEVI GA

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| 53) | WP(C)/19/2018 | M KIRAN SINGH
Vs
STATE OF MANIPUR | MS GIRIJA JAIN
MRS. G PUSHPA | MR ADDL. AG |
| 54) | WP(C)/66/2018 | H BOBBY SHARMA
Vs
STATE OF MANIPUR | MR. A ROMMEL
MS. SAVITRI
MR. N IBOTOMBI | GA |
| 55) | WP(C)/104/2018 | W PRADIPCHANDRA
SINGH
Vs
UNION OF INDIA | MR. KH LUPENJIT
MR DAVID BOON
MR AYAM ROMESH
MR. A MOHENDRO | CH ANTHONY
MR S SURESH CGC |
| 56) | WP(C)/196/2018
WITH CAVEAT 138/2017 | SMT. LAISHRAM (O)
HARIPYARI DEVI
Vs
STATE OF MANIPUR | MR. A ARUNKUMAR
MR. N BIPIN
MR. S DIJESHWOR
MR. HS PAONAM | MR. TH VASHUM |

ORDER

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|-----|---|--|---|--|
| 57) | MC(CONT.CAS(C))/207/2017
7
WITH WP(C) 282/2016
(D/O) | H. DELEEP, IAS
Vs
SHRI KEISHAM NANA
SINGH | MR. N IBOTOMBI | MR. P JACOB |
| 58) | With
CONT.CAS(C)/236/2016
WITH WP(C) 282/2016
(D/O) | K NANA SINGH
Vs
VINEET JOSHI IAS AND 3
ORS | MR. P JACOB
MR. KH TOMBA
MR. TH KHAGEMBA
MR. KH TARUNKUMAR | MR. N IBOTOMBI
Mr KR PAMEI
Ms L. KRAMASORI
Ms JOAN N KIPGEN
MS. N SAVITRI
MR. A ROMMEL
MR. S RUPACHANDRA,
ASG
Ms BEEDYASAREE M |
| 59) | MC(WP(C))/216/2017 | L BINOY SINGH
Vs
STATE OF MANIPUR | Dr RK DEEPAK | MS M PUNAM |
| 60) | With
WP(C)/195/2017 | CHINYAPHY T
Vs
STATE OF MANIPUR AND
83 ORS | Ms S LINTHOINGAMBA
Ms M PUNAM
MR. MAIPAKSANA
Mr MURTAZA AHMED
MR. N UMAKANTA
MR. L SHYAM
MR. N JOTENDRO | GA |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

**(RK MEMCHA DEVI)
REGISTRAR**